

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 10.06.2021

MORNING SESSION

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| <ol style="list-style-type: none">1. R.A.99/20202. R.A.274/20203. M.A.120/20204. SC 264/20145. Spl.C.103/20166. SC 103/20207. LAC 6/188. R.A.96/1610. R.A.16/1911. CrI.Misc.1211/1812. CrI.A.59/1713. CrI.Misc.853/21 | |
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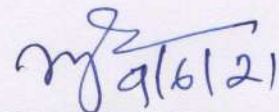
C/c PrI. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -10.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl.Case (SC/ST Act) 89/2008	For reply
2	Spl.Case (SC/ST Act) 50/2009	For reply
3	Spl.Case 151/2019	Hearing
4	CrI.Misc. 579/2021	Hearing
5	CrI.Misc. 866/2021	Notice
6	Spl.Case 41/2013	Evidence
7	Spl.Case 173/2013	Evidence
8	Spl.Case 174/2013	Evidence
9	Spl.Case 176/2013	Evidence
10	Spl.Case 8/2014	Evidence
11	Spl.Case 56/2014	Evidence
12	Spl.Case 120/2014	Evidence
13	Spl.Case 172/2014	Evidence
14	Spl.Case 184/2015	Evidence
15	Spl.Case 1/2016	Evidence
Afternoon Session		
16	Spl.Case 93/2016	Evidence
17	Spl.Case 146/2016	Evidence
18	Spl.Case 158/2016	Evidence
19	Spl.Case 10/2017	Evidence
20	Spl.Case 85/2017	Evidence
21	Spl.Case 213/2017	Evidence
22	Spl.Case 262/2017	Evidence
23	Spl.Case 312/2017	Evidence
24	Spl.Case 391/2017	Evidence
25	Spl.Case 412/2017	Evidence
26	Spl.Case 427/2017	Evidence
27	Spl.Case 281/2018	Evidence
28	Spl.Case 560/2018	Evidence
29	Spl.Case 21/2016	313 Statement
30	Spl.Case 223/2021	Call for records

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 10-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.68/2021 2. R.A.83/2021	1. CRL.R.P.19/2019 2. CRL.R.P.35/2020 3. SC.90/2015 4. SC.296/2018 5. SC.77/2019 6. SC.37/2019 7. SC.51/2019 8. SC.178/2019 9. SC.187/2019 10. SC.227/2018 11. SC.279/2018 12. CRL.A.2/2021 13. CRL.R.P.22/2021
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	14. CRL.MISC.830/2021 15. CRL.MISC.852/2021 16. CRL.R.P.18/2020 17. SC.84/2020 18. SC.106/2020 19. SC.40/2021 20. SC.58/2019 21. SC.109/2020 22. SC.123/2020 23. SC.126/2020 24. CRL.R.P.5/2019



VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 10.06.2021**

MORNING SESSION

AFTERNOON SESSION

STEPS

**ATTACHMENT
WARRANT**

JUDGMENT

1	Misc	96/2015	12	EX	28/2021	1	SC	180/2017
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2	Misc	112/2015						
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3	Misc	155/2016						
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**FURTHER
EVIDENCE**

4	Misc	91/2019	13	MC	202/2020			
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5	Misc	145/2019						
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**TO STAMP DUTY
AND PENALTY**

Notice

			14	EX	108/2020			
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6	EX	59/2018	15	EX	109/2020			
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7	EX	60/2018						
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8	EX	61/2018						
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EVIDENCE

9	EX	62/2018	16	SC	117/2017			
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10	MVC	50/2021	17	SC	68/2019			
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EVIDENCE

11	MC	56/2020						
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**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 10-06-2021.

Morning Session

Civil

1. Misc. 10/2018
2. Misc. 44/2020
3. G & WC 7/2021
4. G & WC 11/2021
5. RA 121/2018
6. RA 68/2019

Criminal

7. CrI.A.14/2021
8. Spl.C.126/2016
9. CrI.R.P.33/2015
10. SC 340/2019
11. SC 55/2021
12. Spl.C.88/2021
13. Spl.C.89/2021
14. Spl.C.92/2021
15. SC 147/2016

Afternoon Session

Civil

1. EX105/2020
2. EX46/2019
3. RA 140/2015
4. MA 43/2020

Criminal

5. Spl.C.225/2016
6. SC 3/2020
7. SC 68/2021
8. SC 52/2021
9. CrI.A.58/2019
10. CrI.A.68/2019
11. SC 361/2019
12. Spl.C.117/2015
13. SC 59/2019
14. SC 154/2020
15. Spl.C.32/2013

Sd/-

Date : 09-06-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)**

MORNING SESSION DATED : 10.06.2021

Sl. No.	Case No.	Stage
1	Com OS 763/2021	Hearing
2	Com OS 13/2020	Evidence
3	Com OS 132/2020	Evidence
4	Com OS 171/2020	Evidence
5	Com OS 7/2021	Evidence
6	Com OS 9/2021	Evidence
7	Com OS 10/2021	Evidence
8	Com OS 462/2021	Evidence
9	Com OS 472/2021	Evidence
10	Com OS 588/2021	Evidence
11	Com OS 933/2021	Evidence
12	Com OS 145/2020	Arguments
13	Com OS 711/2021	Arguments
14	Com AS 49/2021	Arguments
15	Com AA 20/2021	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 386/2020	Hearing
2	Com OS 408/2020	Compliance
3	Com OS 253/2020	Objection
4	Com OS 5/2020	Hearing
5	Com OS 130/2020	Hearing
6	Com OS 160/2020	Evidence
7	Com OS 181/2020	Steps
8	Com OS 66/2021	Steps
9	Com OS 71/2021	Steps
10	Com OS 115/2021	Steps
11	Com OS 116/2021	Steps
12	Com AA 3/2021	Steps
13	Com OS 271/2021	Steps
14	Com OS 279/2021	Steps
15	Com OS 459/2021	Steps

[Signature]
X Addl. District and Sessions Judge,
BRD, Bengaluru

9/6
29/6/2021

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 10-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) SPL.C	95/2018		
2) Crl.Misc.	397/2021		N. NAGARAJ
<u>SUMMONS</u>			
3) SPL.C	179/2020		A
<u>Evidence</u>			
4) SPL.C	46/2014		
5) SPL.C	72/2014		
6) SPL.C	100/2015		
7) SPL.C	134/2015		
8) SPL.C	149/2015		
9) SPL.C	204/2015		
10) SPL.C	207/2015		
11) SPL.C	13/2016		
12) SPL.C	26/2016		
13) SPL.C	153/2016		
14) SPL.C	224/2016		
15) SPL.C	244/2016		
16) SPL.C	32/2017		
17) SPL.C	365/2017		
18) SPL.C	419/2017		
19) SPL.C	530/2017		
20) SPL.C	284/2018		
21) SPL.C	379/2018		A
22) SPL.C	565/2018		A
23) SPL.C	116/2019		A
24) SPL.C	139/2019		A
25) SPL.C	408/2019		A Sri. Krishnegowda
<u>ARGUMENTS.</u>			
26) SPL.C	385/2018		A
<u>CALL ON</u>			

27) SPL.C	143/2019	A
<u>Charge</u>		
28) SPL.C	43/2018	Sri. VNR
29) SPL.C	267/2019	A
30) SPL.C	173/2020	A
31) SPL.C	198/2020	A Sri. Revanna
<u>HBC</u>		
32) SPL.C	349/2019	A
33) SPL.C	142/2020	A
34) SPL.C	163/2020	A
<u>FDT</u>		
35) SPL.C	100/2016	Akash C Kadol
<u>NBW TO ACCUSED</u>		
36) SPL.C	192/2020	A
<u>FDT</u>		
37) SPL.C	14/2021	A
<u>Objection</u>		
38) CrI.Misc.	707/2021	SHRISHARATH
39) CrI.Misc.	719/2021	RANGANATHGOWDA
<u>Nbw to Accused and Notice to sureties</u>		
40) SPL.C	58/2016	
41) SPL.C	150/2016	
42) SPL.C	33/2017	
43) SPL.C	157/2019	A
44) SPL.C	303/2019	A
45) SPL.C	167/2020	A